

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. 1

Service Tax Appeal No. 52954 of 2016

(Arising out of Order-in-Appeal No. 291-293/AK/ST/JPR/2016 dated 28.07.2016 passed by the Commissioner of Central Excise, Jodhpur)

M/s Quality Builders & Contractor

Appellant

VERSUS

Commissioner of Central Excise, Jaipur-II

Respondent

Appearance

Shri Om P. Agarwal, Chartered Accountant – for the Appellant.

Dr. Radhe Tallo, Authorized Representative – for the Respondent.

CORAM :

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)

DATE OF HEARING/DECISION : 26/04/2023

ORDER

Justice Dilip Gupta

The appeal is allowed. For order, see order of date in Service Tax Appeal No. 52953 of 2016.

(Justice Dilip Gupta)
President

(Hemambika R. Priya)
Member (Technical)

RM